

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**C.P. No. 2(ND)/2017**

**IN THE MATTER OF:**

**Rajeev Jatley**

.....Petitioner

**v.**

**D.R. John's Private Limited**

.....Respondent

**SECTION : UNDER SECTION 241/242**

**Order delivered on 17.11.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

**Hon'ble President**

**Deepa Krishan**

**Hon'ble Member (T)**

**For the Petitioner(s): Mr. Ashok Chhabra, Mr. Pawan Sharma & Mr. Arpita Yadav, Advocates**

**For the Respondent(s): Mr. Saleem Hasan, Advocate**

**ORDER**

**C.A. No. 373(PB)/2017**

Notice of the application.

Mr. Saleem Hasan accepts notice. A copy of the application has already been furnished to Mr. Hasan. Reply, if any, be filed within a week with a copy in advance to the learned counsel for the petitioner.

List for further consideration on 13.12.2017.

Sd/—

**(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT**

Sd/—

**(DEEPA KRISHAN)  
(MEMBER TECHNICAL)**

17.11.2017

Vineet